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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 17430/2022 & CM APPLs. 55509/2022, 31748/2024 DR. (MS.) VANIT NALWA & ANR.Petitioners

Through: Ms. Soumya Sannidhanam, Ms.

Mehak Kumar, Advocates.

versus

SUB-DIVISIONAL MAGISTRATE, MEHRAULI & ORS.

.....Respondents Through: Mr. Abhinav Sharma, Ms. Ausi

Malik, Ms. Aakriti Jain, Advocates

for R-1, 2 and 8.

Mr. Anuj Chaturvedi, Ms. Richa Dhawan, Mr. Pawan Karan Deo,

Advocates for DUSIB. Mr. Kapil Dutta, Mr. Vansh Luthra, Advocates for MCD.

Mr. Prabhasahay Kaur, SC with Mr. Aditya Verma, Advocate for

DDA.

Mr. Hilal Haider with Ms. Butul

khan for DJB.

CORAM:

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER 12.03.2025

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This petition has been received on transfer from a coordinate Bench, before which it was heard in part.

At the request of Ms. Soumya Sannidhanam, learned counsel for the petitioners, list on 04.08.2025 in the category of "After Notice Miscellaneous".

PRATEEK JALAN, J

MARCH 12, 2025/"Bhupi/AD"/